



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-05062026-273188
CG-DL-E-05062026-273188

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2779]

नई दिल्ली, शुक्रवार, जून 5, 2026/ज्येष्ठ 15, 1948

No. 2779]

NEW DELHI, FRIDAY, JUNE 5, 2026/JYAISTHA 15, 1948

गृह मंत्रालय

(सीटीसीआर प्रभाग)

अधिसूचना

नई दिल्ली, 5 जून, 2026

का.आ. 2873(अ).— राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 (2008 का 34) की धारा 11 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, मणिपुर उच्च न्यायालय के माननीय मुख्य न्यायमूर्ति और मणिपुर सरकार के परामर्श से, एतद्वारा, Annexe Court Building, Thoubal District Court Complex, Khangabok, Thoubal, Manipur के तृतीय तल पर नव स्थापित "Special Court Manipur for NIA cases" को उक्त अधिनियम की धारा 11 की उप-धारा (1) के उद्देश्य हेतु केवल राष्ट्रीय अन्वेषण अभिकरण द्वारा अन्वेषण किए जाने वाले अनुसूचित अपराधों के विचारण के लिए विशेष न्यायालय के रूप में नामोद्दिष्ट करती है।

ऊपर उल्लिखित राष्ट्रीय अन्वेषण अभिकरण के विशेष न्यायालय का क्षेत्राधिकार पूरे मणिपुर राज्य में होगा।

[फा. सं. 11011/42/2022- एन.आई.ए.]

राकेश राठी, संयुक्त सचिव

MINISTRY OF HOME AFFAIRS
(CTCR Division)
NOTIFICATION

New Delhi, the 5th June, 2026

S.O. 2873(E).— In exercise of the powers conferred by section 11 of the National Investigation Agency, Act 2008 (34 of 2008), the Central Government, hereby designates the newly established “Special Court Manipur for NIA cases” at 3rd Floor of Annexe Court Building, Thoubal District Court Complex, Khangabok, Thoubal, Manipur, as the Special Court for the purpose of sub-section (1) of section 11 of the said Act, exclusively for the trial of the Scheduled Offences investigated by the National Investigation Agency in consultation with the Hon’ble Chief Justice of the Manipur High Court and the Government of Manipur.

The jurisdiction of the Special Court for National Investigation Agency mentioned above shall extend throughout the State of Manipur.

[F. No. 11011/42/2022- NIA]

RAKESH RATHI, Jt. Secy.